HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH
NAGPUR.

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **NAGPUR BENCH** that, **on 7th December 2022** :-

I

The Division Bench comprising of Hon'ble **Shri Justice Sandeep K. Shinde and Hon'ble Mrs. Vrushali V. Joshi** will not be available for judicial work. The urgent mentioning and placing of the matters, if any, will be allowed before the Division Bench headed by **Hon'ble Shri Justice Rohit B. Deo.**

II

T**he Hon'ble Smt. Jusice Vrushali V. Joshi** will sit Singly and take up the matters as per the board to be notified separately.

High Court of Judicature at Bombay.	)	BY ORDER
	)	
	)	
	)	Sd/-
dated : 05th December 2022	)	(V. R. Kachare)
		Registrar (Judicial)